## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
IA 06/17 in CP 06/17	-	For Hearing	58	Neel Rajesh Shah Vs Mc Dowell Holdings Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	1
1.	VACHAN. H. U 9535649743	Petitioner	Acor e	

2. Mr. D'MAGGA 7000.

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G. LODENIAM 9965 98th Of My

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner requested time to submit arguments.

List it on 10.10.2017.

MEMBER (J)

MEMBER (T)